

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 101  
IB-785(ND)/2020**

**IN THE MATTER OF:**

**Shivani Gupta**

**...PETITIONER**

**Vs.**

**M/s. Samyak Projects Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 11.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :Mr. Manish Kaushik, Adv.**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the Learned Counsel for the Financial-creditor. The Financial-creditor has prayed for time for checking the petition filed by him as he has submitted that he has forgotten to include certain documents on which he would like to place reliance. This matter may be listed after a week days. Matter is adjourned to 25.09.2020.

**(V.K. Subburaj)  
Member (T)**

**(P.S.N. Prasad)  
Member (J)**

(Meenu)